

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : Justice S.S.Satheesachandran

DATE OF APPOINTMENT : 06-02-2009

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicle (Nos.)	Shares, Mutual Funds & others if any
1) 8.62 cents of land in Sy.No.2874, Kawdiar Village, Trivandrum Taluk, Trivandrum district.	Residential Building in 8.62 cents in Sy.No.2874 of Kowdiar Village, Trivandrum Taluk & District.	Rs.85,000/-	7 sovereigns (chain & and ring)	Nil	A) Insurance Policy – 1) Jeevan Suraksha Pension Policy – Rs.1,50,000/- 2) Life Insurance Policy – i) Maturity value for Rs.2,50,000/-. ii) Maturity value for Rs.50,000/-. B) P.F.- Monthly subscription at the rate of Rs.5000/- per month. Balance as on 9.6.2009 (as per the last credit card) - Rs.1.93,767/-
2) 8 cents of vacant land in Sy.No. 2592/1/2 of Manacaud village, Trivandrum Taluk, Trivandrum District.	One half rights over 8 cents of vacant land				
3) 14.5 cents of vacant land in Sy.No.398A in Arudesom village, Vilavancode Taluk, K.K.District.	1/6 th undivided right over 14.5 cents of vacant land				
4) 15 cents of vacant land in Sy.No.506/3 in Arudesom Village, Vilavancode Taluk, K.K.District.					
5) One half rights over 2.49 Ares of vacant land in Survey No. 1132/1, Cheranallur Village, Kanayannur Taluk, Ernakulam District.					

LIABILITIES

Particulars:-

1. Liability towards the house loan dues to the SBI Rs.53,292/- as on today.

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE : Smt. S. Rema

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
One half rights over 8 cents in Sy.No.2592/1/2 of Manacaud Village, Trivandrum Taluk, Trivandrum District.	Nil	Nil	70 sovereigns	Nil	Face value Rs.12,420/-. (approx.)
One half rights over 2.49 Ares of vacant land in Survey No. 1132/1, Cheranallur Village, Kanayannur Taluk, Ernakulam District.					

LIABILITIES

NIL

Note:- **Further details available with the Hon'ble Chief Justice**

ASSETS & LIABILITIES

(At a glance)

**NAME OF THE DEPENDENT
CHILD/CHILDREN**

**: Nikhil Sankar S (Son)
S.R. Gowri (Daughter)**

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nikhil Sankar S					
Nil	Nil	Rs.3,000/-	5 sovereigns (chain & ring)	Nil	Nil
S.R. Gowri					
Nil	Nil	Nil	20 sovereigns	Nil	Nil

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice